

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:1055  
ANSWERED ON:09.03.2005  
CASES ASSIGNED TO CBI BY UP GOVERNMENT  
Yadav Shri Baleshwar

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) the number of cases assigned to the Central Bureau of Investigation by the State Government of Uttar Pradesh during the last three years including the current year as on date, date-wise and subject-wise;
- (b) the number of cases in which the CBI has completed its inquiry and submitted reports to the courts ; and
- (c) the names of persons and the number of cases in which the CBI has recommended for exoneration after completing its enquiry?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

(a) & (b): During last 3 years i.e. 2002, 2003, 2004 and upto 28.2.2005, CBI has registered 7 cases, referred by Government of Uttar Pradesh. Details of the cases are at Annexure `A`

(c): Out of the 7 cases, four are under investigation and in the remaining 3 cases charge sheets have been filed in the Courts of law. No case has been recommended for closure.

**ANNEXURE- A**

**CASES REFERRED BY UTTAR PRADESH GOVERNMENT DURING LAST 3 YEARS**

Sl. Case No. and dt. of regn. and subject	Allegations in brief	Present status
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1	RC-9(S)/2002/ Relating of Shri Inder Dev Singh Advocate in Court of Special Magistrate dt. 4/9/2002 of Lucknow and now fixed for arguments on charges.	Chargesheet filed on 7.8.2003
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2	RC-7(S)/2003/ Relating to murder of Aligarh Muslim University, against Prabhat Kumar, Gambhir Aligarh Singh, Lalit Kumar Singh, Tej Vir Singh and Harender u/s 120-B r/w 302, 394 and 201 IPC and substantive offence u/s 302 and 394 IPC was filed before Spl. JM for CBI cases, Gaziabad (for offence of committing murder). Trial of this case is in progress.	After investigation a charge sheet was filed on 27/9/2003
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3	RC-7(S)/ 2003 Relating to Murder of Miss Madhdumita Shukla. Special Magistrate Lucknow.	Chargesheet filed on 19/12/2003 in court of
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- 4 RC-4(S)/05-SCB/ This case relates to Under Investigation  
LKO dt. 18/1/2005 receiving an  
amount of Rs. 3,72,46,736/-  
by Shri Brijesh Tewari, MD,  
Kanpur Colonizers Pvt. Ltd.
- 5 RC-5(S)/2005-SCB/LKO This case is related to Under Investigation  
dt. 18/1/2005 RC.4(S)/05-SCB/Lko. In  
this case the Executive  
Enginner, Awas and Vikas  
Parishad has alleged that  
on the basis of a forged  
order dated 24/5/03 of  
VIII ADJ, Kanpur S/Shri  
Brijesh Gupta and his  
partners in connivance  
with Shri S.K. Gupta,  
Chief Manager, PNB, Kanpur  
had misappropriated the sum  
of Rs. 3,72,56,984/- which  
has been deposited by  
Awas Vikas Parishad.
- 6 RC-6(S)/2005-SCB/LKO Death of Shri Ghanshyam Under Investigation  
dt. 25/1/2005 Shukla, MLA, BJP, Gonda  
on 26/4/04 due to collision  
between Qualis No. Up 32AY  
2525 in which he was  
traveling and truck No.  
UP43B1605 which was parked  
along the road.
- 7 RC-1(S)/2005-SCR-III/ Cheating of a Japanese Under Investigation  
ND dt. 25/1/2005 National by an owner of  
a Jewelry Shop in Agra